	Annexure-2 Name of the corporate debtor: Shri Tradco Deesan Private Limited; Date of commencement of CIRP: 20.02.2023; List of creditors as on: 24.07.2025														
Sr. No	Name of creditor	List of Un	nsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in Details of claim admitted						₹) Amount of	Amount of any	Amount of claim not	Amount of claim under	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		Amount covered				mutual dues, that	admitted	verification	
							by security interest	by guarantee	related party?	share in CoC		may be set- off			
							merest		party.						
1	Encore Asset Reconstruction Co. Pvt.		27.02.2023	15,83,80,496.00	15,83,80,496.00		-	-	NO	5.90	-	-	-	-	
	Ltd.					Financial Creditor									
1	TOTAL			15,83,80,496.00	15,83,80,496.00					5.90					
Notes	1				l .		l			1		l			

Notes:

I. Security interest of Encore Asset Reconstruction: The secured asset ("Banarasi Heritage property") mortgaged in favour of Encore ARC (originally to KAIJS, the Assignor Bank) is not owned by the Corporate Debtor, i.e., Tradeo Deesan Private Limited. In view of the above, Encore ARC, which was previously classified as a Secured Financial Creditor has now been re-classified as an Unsecured Financial Creditor.